

**HIGH COURT OF JUDICATURE AT ALLAHABAD,**  
**LUCKNOW**

**Dated : 15.01.2022**

**NOTICE**

In continuation of notice dated 10.01.2022 of the first phase of the roll out and changeover to the new video conferencing platform all the matters before **Court Nos. 1, 2, 3, 4, 5, 8, 9, 11, 12, 13, 16, 20, 28, 29 and 31** (at Lucknow) shall be heard on the WebEx Video conferencing platform w.e.f. **17th January, 2022**.

Learned counsels may please note that for the above courts, no separate application or request for Video Conferencing hearing need be sent. Learned counsels may join as per the [Standard Operating Procedure \(SOP\)](#) as and when the matter is called.

**Sd/-**  
**(Pankaj Kumar Singh)**  
**Senior Registrar**